

Annexure-1

Name of the corporate debtor: Castings Dynamics Limited (In Liquidation) Date of commencement of liquidation: 23rd June 2023 List of stakeholders as on: Claims received upto 23rd July 2023

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished?	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Axis Bank Limited	L65110GJ1993PLC020769	7/21/2023	582,844,364	582,844,364	Term loan/Cash Credit	Yes	Yes	See Below Point No. 1 under "Details of Security Interest"	37.52	-	-	-	-	-	Note 1
2	Bank of Baroda	AAACB1534F	7/25/2023	569,990,080	569,990,080	Term loan/Cash Credit	Yes	Yes	See Below Point No. 2 under "Details of Security Interest"	36.69	-	-	-	-	-	Note 1
3	Siemens Financial	U65990MH2010FTC2080	7/23/2023	104,909,696	-	Equipment Finance	Yes	Yes	See Below Point No. 3 under "Details of Security Interest"	0	#####	-	-	104,909,696	-	Note 2
					1,257,744,140	1,152,834,444						2,215,496	-	-	104,909,696	

Notes:	
1	No Part of the claim has been rejected.
2	The claim filed by Siemens Financial Services Pvt Ltd is kept under verification as the quantum of the claim's admission is dependent upon a sub-judice matter before the Hon'ble NCLT. The claim will be dealt with upon the final disposal of the pertinent matter pending adjudication.

Details of Security Interest	
1	<p>Axis Bank Limited: Pari Passu, in consortium with Bank of Baroda</p> <p>1. First charge by way of hypothecation of entire current assets of the company, both present and future; 2. First charge on entire movable fixed assets including plant and machinery of company, both present and future; 3. First charge by way of equitable mortgage of factory land and building admeasuring 94849 sq mtrs, situated at R.S. No. 82, 84, 85, 111, at village Nurpura of Taluka Halol, Dist. Baroda and building construction thereon and standing in the name of the Company.</p>
2	<p>Bank of Baroda: Pari Passu, in consortium with Axis Bank Limited</p> <p>1. First charge by way of hypothecation of entire current assets of the company, both present and future; 2. First charge on entire movable fixed assets including plant and machinery of company, both present and future; 3. First charge by way of equitable mortgage of factory land and building admeasuring 94849 sq mtrs, situated at R.S. No. 82, 84, 85, 111, at village Nurpura of Taluka Halol, Dist. Baroda and building construction thereon and standing in the name of the Company.</p>
3	<p>Siemens Financial Services Pvt.Ltd: Secured Finance by way of ownership of machines under master Lease Agreement (Finance Lease) with two different lease Schedules as well as two different Guarantees</p>